

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1469
TO BE ANSWERED ON 24.11.2016**

ADVISORY TO STATES ON POWER SITUATION

†1469. KUNWAR SARVESH KUMAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government has asked the State Governments to take appropriate steps to bridge the gap between demand and supply in the next few months for improving power situation in the country;**
- (b) if so, the details thereof and the reaction of the State Governments in this regard;**
- (c) whether the Union Government proposes to provide assistance to the State Governments for achieving this target; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (d) : Electricity is a concurrent subject. The management of power supply within the state with a view to maintaining demand-supply balance is the responsibility of concerned State Government/State Power Utility. However, the Central Government has taken a joint initiative with the state to have “24x7 Power for All” plan. Such plan for 34 out of 36 States/UTs have been prepared. The States have started taking action all activities leading to adequacy of generation, transmission & distribution systems for enabling adequate supply of electricity to its consumers.

The Central Government provides assistance to the States/UTs through various schemes, like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), *Integrated Power Development Scheme (IPDS)*, Power System Development Fund (PSDF). States may also purchase electricity from the market as per guidelines issued by the Ministry of Power.
